

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

40

C.P No. 24/(MAH)/2017

M.A. No. 221/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Mr. IVEM Advisory Services Pvt. Ltd.
V/s.
M/s. Mayurpankh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Sr. Counsel Gaurav Joshi
a/w Kirtide Chandanane
Nandini Chitral &
Tarun Jainwal 1/6.
M. Humranwale for
Petitioners

Nandini

2. Mr. Navroz Seervai, Senior Advocate
Mr. Samir Malik, Advocate
a/w Ms. Shivangi Vaid, Advocate
for Respondent Nos. 1, 10, 11

Samir Malik
Shivangi Vaid

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: 2 :

ORDER

MA 221/2017 IN CP No. 24/241-244/NCLT/MB/MAH/2017

On the miscellaneous application, Respondent side is at liberty to file reply, if any, within 5 days hereof, rejoinder if any, on or before next date of hearing.

List this matter for hearing on 17.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)